

THE HIGH COURT OF MANIPUR
AT IMPHAL

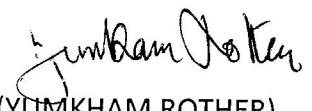
Dated:- 24/6/2016

Subject:- Award of Contract

No.HCM/E-9/2016-Estt./ 39750 In response to the e-Tender No.HCM/E-9/2016(A&E)/Pt.-II dated 8-4-2016 circulated vide this Registry for the work "Supply, Testing, Installation and Maintenance of Computer Hardware/LAN material under e-Courts project (Phase-II)", 3(three) numbers of bidders have participated in the online bidding.

After opening the financial bids, the financial analysis of the biddings showed *Sanmati Traders* as the L1. However, this is because it has quoted relatively very low price for the 16 Port Switches. The unusually low price of the said switch quoted by the firm at Rs.15,000/- as against price of Rs.1,30,200/- quoted by *Eastern Technology Group* and Rs.1,85,000/- quoted by *Litho Infotech* has necessitated a close examination of the model and make of the switches offered by *Sanmati Traders*. After close examination, it is found that the particulars of 16 port switch offered by *Sanmati Traders* do not meet the basic configuration mentioned in the e-tender document. Once, the 16 Port switch is excluded from the financial assessment, *Eastern Technology Group* becomes the L1.

Accordingly, after detailed scrutiny and evaluation, the contract is awarded to the "*Eastern Technology Group, Eureka Tower, 2nd Floor, Near U-Turn, Chandmari, Guwahati-3*".


(YUMKHAM ROTHER)
Central Project Co-ordinator
E-Court Project: High Court